

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(S). No. 2792 of 2020

Rajiv Ranjan Prasad ... .. Petitioner

**Versus**

The State of Jharkhand & Ors. ... .. Respondents

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

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For Petitioner : Mr. Amit Sinha, Advocate  
For Resp.-State : Mrs. Vandana Singh, Sr. SC-III  
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**06/07.09.2021** In pursuant to the order dated 23.08.2021 specific direction was given to respondents to file counter affidavit but the same has not been filed till date.

Mrs. Vandana Singh, learned counsel for the State prays for some more time.

Prayer is allowed.

Put up this case on 30.09.2021.

No further adjournment shall be granted on the next date.

**(Dr. S.N. Pathak, J.)**

Rohit/-